

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1545/1998

62

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)
Hon'ble Shri Govindan S. Tamai, Member(A)

New Delhi, this the 1st day of October, 2002

Sunil Kumar Bansal
presently posted as
Assistant Director
in the Intelligence Bureau
Ministry of Home Affairs
New Delhi and
residing at K.G.Marg
New Delhi. .. Applicant

(By Advocate: Sh. B.N. Singhvi)

Vs.

1. Union of India through
the Secretary
Ministry of Home Affairs
New Delhi.
2. The State of Orissa, through
the Chief Secretary
and the Secretary for the
Department of Home
Government of Orissa
Bhubneshwar.
3. Gopabandhu Biswal
working as Commandant
Orissa Special Armed Police
2nd Battalion
At/PD/District Jharsuguda
(Orissa) .. Respondents

(By Advocate: Shri R.P. Aggarwal)

O R D E R (Oral)

Hon'ble Smt. Lakshmi Swaminathan, VC(J):

Both the learned counsel submit
that the issues raised in this OA are fully
covered by the Judgement (Full Bench) of this
Tribunal (PB) in OA No. 1525/2001 with connected
P.C.

Contd... 2/-

DA, including the present application, i.e.,

DA 1545/1998.

(b3)

2. In the circumstances, the present application (DA 1545/98) is allowed in terms of the orders of the Full Bench dated 16.4.2002.

No costs.

(GOVINDAN S. TAMPI)
M(A)

(SMT. LAKSHMI SWAMINATHAN)
VC(J)

/rao/